

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<hr/> (Urgent Cases)				
<u>STAYED BY HONBLE HIGH COURT</u>				
1	SPL.CASE	100006/2008	State Vs Shankar Prasad Ghosh	SPP Mr.Sandeep Singh Adv.P.R.Moses-A/2, Adv.Khokawala-A/6 to 10, Adv.Ramesh Pandey-A/11 to 13
<hr/>				
<u>HEARING</u>				
2	SPL CASE CBI	100039/2011	CBI ACB MUMBAI Vs Dhananjay Kumar Sinha and Others	Ld. SPP Mr.Sandeep Singh Adv.Ravi Gurnani, Adv.Amare
